

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No(s). 607/2022

ARCHITA & ORS.

Petitioner(s)

VERSUS

NATIONAL MEDICAL COMMISSION & ORS.

Respondent(s)

(IA No. 126974/2022 - INTERVENTION/IMPLEADMENT
IA No. 126953/2022 - INTERVENTION/IMPLEADMENT
IA No. 129608/2022 - INTERVENTION/IMPLEADMENT)

WITH

W.P. (C) No. 1038/2022 (X)

W.P. (C) No. 183/2022 (PIL-W)
(IA No. 41712/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON)W.P. (C) No. 708/2022 (X)
(FOR ADMISSION)W.P. (C) No. 725/2022 (X)
(FOR ADMISSION)W.P. (C) No. 713/2022 (X)
(IA No. 135049/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)W.P. (C) No. 777/2022 (X)
(IA No. 135763/2022 - EXEMPTION FROM FILING AFFIDAVIT)W.P. (C) No. 171/2022 (PIL-W)
(IA No. 36593/2022 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 38377/2022 - INTERVENTION/IMPLEADMENT)W.P. (C) No. 229/2022 (PIL-W)
(FOR ADMISSION)W.P. (C) No. 746/2022 (X)
(IA No. 129493/2022 - EXEMPTION FROM FILING O.T.
IA No. 137014/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)W.P. (C) No. 879/2022 (X)
(FOR ADMISSION)W.P. (C) No. 761/2022 (X)
(FOR ADMISSION)

contd..

W.P. (C) No. 689/2022 (X)
(IA No. 120707/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P. (C) No. 377/2022 (PIL-W)
(FOR ADMISSION)

W.P. (C) No. 618/2022 (X)
(IA No. 136348/2022 - INTERVENTION/IMPLEADMENT
IA No. 127925/2022 - INTERVENTION/IMPLEADMENT)

W.P. (C) No. 620/2022 (X)

W.P. (C) No. 587/2022 (X)
(IA No. 127054/2022 - INTERVENTION APPLICATION)

W.P. (C) No. 630/2022 (X)
(IA No. 119868/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P. (C) No. 631/2022 (X)

W.P. (C) No. 625/2022 (X)
(IA No. 135452/2022 - INTERVENTION APPLICATION)

W.P. (C) No. 667/2022 (X)
(IA No. 142073/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 142070/2022 - INTERVENTION/IMPLEADMENT
IA No. 135694/2022 - INTERVENTION/IMPLEADMENT)

W.P. (C) No. 679/2022 (X)

W.P. (C) No. 867/2022 (X)
(IA No. 149221/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 172248/2022 - INTERVENTION/IMPLEADMENT
IA No. 179186/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P. (C) No. 25/2023 (X)
(FOR ADMISSION and IA No.4606/2023-STAY APPLICATION)

W.P. (C) No. 58/2023 (X)
(FOR ADMISSION)

W.P. (C) No. 880/2022

Date : 25-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH

contd..

For Parties

Petitioner-in-person

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Ms. Yamini Sharma, Adv.
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Mr. Narendra Pal Sharma, Adv.
Mr. Nitin Sharma, Adv.

UPON hearing the counsel the Court made the following

O R D E R

W.P.(C) No. 229/2022

The matter is de-tagged and to be placed before an appropriate Bench after obtaining orders from Hon'ble the Chief Justice of India.

Rest of the matters

At the request of Ms. Aishwarya Bhati, learned A.S.G., list after six weeks.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)